

O.A.No. 445/2003

Order dated 19.12.2003.

Heard Mr. Ganeswar Rath, Learned Counsel appearing for the Applicant and Mr. S. B. Jena, Learned Additional Standing Counsel appearing for the Respondents. By filing a Memo dated 19-12-2003, Advocate for the Applicant submits that as the Applicant has been given permission on Ad-hoc basis, this original Application has become infructuous and may be disposed of accordingly. In the said premises, this original Application is disposed of for having become infructuous. No costs. Inform the parties.

VICE-CHAIRMAN 19/12

MEMBER (JUDG.)